

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/18314/2025 BLAPL/6399/2025	SAMSON EMEKE ALIKA VS STATE OF ODISHA	SATYABRATA DASH VS	CYBER CRIME AND E.O, BALASORE /4 J.M.F.C.,BALASORE(Baleshwar) CT/0000324/2022
2	D-BLAPL/18052/2025 BLAPL/6400/2025	KUTARTHA NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANTABANIA PS /66 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000223/2025
3	D-BLAPL/18322/2025 BLAPL/6401/2025	ABHISHEK JAGAT VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	NAWAPARA /107 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000017/2025
4	D-BLAPL/18333/2025 BLAPL/6402/2025	RAMAKANTA PARIDA @ KAMALAKANTA PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHANGA /230 /2016 A.D.J.,SALIPUR(Cuttack) ST/0000027/2025
5	D-BLAPL/18338/2025 BLAPL/6403/2025	DUBSEN MALI @ SAGAR MALI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /100 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000409/2025
6	D-BLAPL/18344/2025 BLAPL/6404/2025	KAMALAKANTA SAU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BERHAMPUR /15 /2025 DISTRICT & SESSIONS JUDGE,BALASO ST/0000134/2025
7	D-BLAPL/18335/2025 BLAPL/6405/2025	BADRINATH UPADHYAY VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /321 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000815/2025
8	D-BLAPL/18336/2025 BLAPL/6406/2025	LADI SANTOSH KUMAR VS STATE OF ODISHA	SURESH KUMAR JENA VS	K.SINGHPUR /39 /2025 S.D.J.M. CIVIL JUDGE (JD),RAYGADA(R GR/0000337/2025
9	D-BLAPL/18349/2025 BLAPL/6407/2025	TAPAS RANJAN MAHARANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0000191/2025
10	D-BLAPL/18337/2025 BLAPL/6408/2025	ANIL HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /175 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000482/2025
11	D-BLAPL/18381/2025 BLAPL/6409/2025	MADHUSUDAN MURMU VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /328 /2022 A.D.J.,UDALA(Mayurbhanj) ST/0000007/2025

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12	D-BLAPL/14022/2025 BLAPL/6410/2025	PRABIR KUMAR MUKHERJEE VS UNION OF INDIA (C.B.I)	BIJAYA KUMAR RAGADA VS	/ /0 SPECIAL JUDGE (CBI-I -CUM-PMLA),BH TR/0000003/2023
13	D-BLAPL/16484/2025 BLAPL/6411/2025	KANHU PRADHAN VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	/ /0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(A)CC/0000048/2025
14	D-BLAPL/18385/2025 BLAPL/6412/2025	DINESH RAO VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /110 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000492/2025
15	D-BLAPL/17893/2025 BLAPL/6413/2025	SIMANCHAL GOUDA @ SIMANCHALA GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /598 /2024 A.D.J.,ASKA(Ganjam) ST/0000045/2025
16	D-BLAPL/17895/2025 BLAPL/6414/2025	SUSANTA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /258 /2021 A.D.J.,ASKA(Ganjam) ST/0000070/2021
17	D-BLAPL/18391/2025 BLAPL/6415/2025	ABHI BHARASAGAR VS STATE OF ODISHA	MAHES DAS VS	SAMBALPUR TOWN /7 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000025/2024
18	D-BLAPL/18183/2025 BLAPL/6416/2025	PRASANT KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BALICHANDRAPUR /118 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000846/2025
19	D-BLAPL/18396/2025 BLAPL/6417/2025	MAHESWAR NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	HINDOL /152 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000438/2025
20	D-BLAPL/18243/2025 BLAPL/6418/2025	BIPIN MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	TARBHA /39 /2025 J.M.F.C, TARAVA(Sonepur) GR/0000040/2025
21	D-BLAPL/18295/2025 BLAPL/6419/2025	NILAKANTHA PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /155 /2025 J.M.F.C.,KHURDA(Khordha) GR/0000335/2025
22	D-BLAPL/18454/2025 BLAPL/6420/2025	IMRAN AHMED VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT TOWN /104 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000378/2025
23	D-BLAPL/17782/2025	MD ISRAR	PRADEEP KUMAR NATH	SAMBALPUR SADAR /107 /2024

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	BLAPL/6421/2025	VS STATE OF ODISHA	VS	SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000067/2024
24	D-BLAPL/17922/2025 BLAPL/6422/2025	RAMACHANDRA RAIDAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /6 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0000015/2025
25	D-BLAPL/15551/2025 BLAPL/6423/2025	BADAL @ BHASKAR SINGH VS STATE OF ODISHA	ASIT KUMAR JENA VS	KAMARDA /52 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000183/2025
26	D-BLAPL/18458/2025 BLAPL/6424/2025	BIJUA @ BIJAY MALIK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	AUL /706 /2024 A.D.J.-CUM-SPECIAL JUDGE,PATTAMU ST/0000412/2025
27	D-BLAPL/18459/2025 BLAPL/6425/2025	BIGYANANDA NAIK @ BIGYANANDA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPT 2(A)CC/0000005/2025
28	D-BLAPL/18369/2025 BLAPL/6426/2025	ALIM ANSARI @ PINTU VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DHARAMGARH /33 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000035/2025
29	D-BLAPL/18463/2025 BLAPL/6427/2025	ARU @ ALOK KUMAR KHATUA @ ALOK KHATUA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BANARAPAL /231 /2023 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000014/2023
30	D-BLAPL/18442/2025 BLAPL/6428/2025	SUBHAKANTA SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000036/2025
31	D-BLAPL/17527/2025 BLAPL/6429/2025	TARINI CHARANA MAHARANA VS STATE OF ODISHA	LAMBODAR ACHARI VS	SURADA /79 /2025 A.D.J.,BHANJANAGAR(Ganjam) ST/0000105/2025
32	D-BLAPL/18425/2025 BLAPL/6430/2025	PAPU @ SANATAN SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	BIKRAMPUR FCI /120 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000690/2025
33	D-BLAPL/18477/2025 BLAPL/6431/2025	PRAYAG PRAJAPATI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANCHESWAR P.S. /7 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000013/2025
34	D-BLAPL/17313/2025 BLAPL/6432/2025	LALIT MOHAN PRADHAN VS	ALOK KUMAR MOHAPATRA VS	RAMBHA (KHALLIKOTE) /674 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI

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35	D-BLAPL/18254/2025 BLAPL/6433/2025	STATE OF ODISHA SEIKH ANWAR @ SK ANWAR VS STATE OF ODISHA	KASHINATH PATTNAIK VS	GR/0001807/2023 ATHGARH /71 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000180/2025
36	D-BLAPL/18188/2025 BLAPL/6434/2025	KHETRAMANI SENAPATI @ KRISHNA @ KALIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /293 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(E GR/0002362/2024
37	D-BLAPL/18209/2025 BLAPL/6435/2025	NARENDRA NAIK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	THUAMUL RAMPUR /59 /2025 J.M.F.C, THUAMUL-RAMPUR(Kalahandi) CT/0000072/2025
38	D-BLAPL/18397/2025 BLAPL/6436/2025	AJAYA NAYAK @ BABULA VS STATE OF ODISHA	ANIRUDHA DAS VS	INFOCITY PS /178 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000230/2025
39	D-BLAPL/18513/2025 BLAPL/6437/2025	CHINTAN RAGHUVANSHI VS REPUBLIC OF INDIA(CBI)	LALITENDU MISHRA VS	// SPECIAL JUDGE (CBI-I -CUM-PMLA),BH RC/0000005/2025
40	D-BLAPL/18353/2025 BLAPL/6438/2025	TULU @ PRASANTA KUMAR SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /118 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000758/2025
41	D-BLAPL/18398/2025 BLAPL/6439/2025	HADIBANDHU NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	HINDOL /152 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000438/2025
42	D-BLAPL/18354/2025 BLAPL/6440/2025	CHITARANJAN DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	//0 SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/0000011/2025
43	D-BLAPL/18404/2025 BLAPL/6441/2025	SESHADEBA PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	AMBADOLA /98 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000020/2025
44	D-BLAPL/15556/2025 BLAPL/6442/2025	DEBASMITA SINGH VS STATE OF ODISHA	ASIT KUMAR JENA VS	KAMARDA /52 /2025 J.M.F.C.,BHOGRAI(Baleshwar) CT/0000183/2025
45	D-BLAPL/18399/2025 BLAPL/6443/2025	SUSHANTA MOHANTY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	HINDOL /152 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000438/2025

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46	D-BLAPL/18363/2025 BLAPL/6444/2025	KATAS @ SRIKANTA SAMAL VS STATE OF ODISHA	PRATIK NAYAK VS	KAMAKHYANAGAR /188 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000342/2023
47	D-BLAPL/18376/2025 BLAPL/6445/2025	BIKASH @ SOMANATH BISWAL VS STATE OF ODISHA	KEDAR SHANKAR SAHOO VS	TIGIRIA /92 /2025 J.M.F.C.,TIGIRIA(Cuttack) CT/0000089/2025
48	D-BLAPL/18412/2025 BLAPL/6446/2025	SRIKANTA @ SRIKANT DUWANIWAL VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	MANAMUNDA /170 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000110/2025
49	D-BLAPL/17651/2025 BLAPL/6447/2025	MAHAMMAD RABANI @ SK. RABANI @ MD. RABANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TELKOI /49 /2025 J.M.F.C.,TELKOI(Kendujhar) GR/0000046/2025
50	D-BLAPL/16501/2025 BLAPL/6448/2025	BHOLA DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /109 /2025 J.M.F.C. MAHANGA(Cuttack) GR/0000174/2025
51	D-BLAPL/17654/2025 BLAPL/6449/2025	MAHAMMAD RABANI @ SK. RABANI @ MD. RABANI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	TELKOI /50 /2025 J.M.F.C.,TELKOI(Kendujhar) GR/0000047/2025
52	D-BLAPL/17300/2025 BLAPL/6450/2025	BHAKTANATH HARIJAN @ TONY VS STATE OF ODISHA	RAJIB RATH VS	NABARANGAPUR TOWN /386 /2022 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000078/2022
53	D-BLAPL/18469/2025 BLAPL/6451/2025	GOURA @ SOUMYA RANJAN BARIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHANDARIPOKHARI /136 /2025 SPECIAL JUDGE (POCSO), BHADRAK(B Spl/0000032/2025
54	D-BLAPL/17924/2025 BLAPL/6452/2025	SHYAM SUNDAR MOHAPATRA VS STATE OF ODISHA	AMIT KUMAR NATH VS	INDUASTRIAL,NISA /43 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000003/2025
55	D-BLAPL/18405/2025 BLAPL/6453/2025	RAHUL BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000020/2025
56	D-BLAPL/18470/2025 BLAPL/6454/2025	LATA DIGAL VS STATE OF ODISHA	GHANASHYAM MUDULI VS	PHIRINGIA /129 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000090/2025
57	D-BLAPL/18431/2025	MUHAMMED NAFEE	SMRUTI RANJAN ROUT	CYBER CRIME AND ECO. OFFENCE, CU

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	BLAPL/6455/2025	VS STATE OF ODISHA	VS	A.D.J.,ANGUL(Anugul) CT/0000361/2025
58	D-BLAPL/18472/2025 BLAPL/6456/2025	MITHUN BEHERA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL SADAR PS /684 /2024 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000442/2025
59	D-BLAPL/18450/2025 BLAPL/6457/2025	PRADIP DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /93 /2022 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000023/2022
60	D-BLAPL/18452/2025 BLAPL/6458/2025	AMIT BAHADUR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /76 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0000221/2025
61	D-BLAPL/17751/2025 BLAPL/6459/2025	SK. ANUWAR @ PINTU VS STATE OF ODISHA	SATYABRATA DASH VS	SPL.TASK FORCE /2 /2021 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000002/2021
62	D-BLAPL/18491/2025 BLAPL/6460/2025	JAGANNATH BAJING VS STATE OF ODISHA	SARBESWAR SAHOO VS	ORKEL /151 /2025 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000197/2025
63	D-BLAPL/18419/2025 BLAPL/6461/2025	LIBIYA PRADHAN VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000009/2025
64	D-BLAPL/18493/2025 BLAPL/6462/2025	GITARANI SAHOO @ GITANJALI SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ABHAYACHANDPUR /82 /2025 J.M.F.C.,ERASAMA(Jagatsinghapur) GR/0000280/2025
65	D-BLAPL/17642/2025 BLAPL/6463/2025	GOUTAM LENKA VS STATE OF ODISHA	DR.BIPLAB SILADITYA VS	CHAULIAGANJA /240 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000679/2025
66	D-BLAPL/17916/2025 BLAPL/6464/2025	BANA MAJHI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KARLAPAT /21 /2024 DISTRICT & SESSIONS JUDGE, BHAWANIPATNA CT/0000111/2024
67	D-BLAPL/18498/2025 BLAPL/6465/2025	SARBESWAR NAYAK @ SIBUNA VS STATE OF ODISHA	GOREKHANATH DAS VS	CAPITAL P.S. /101 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0000403/2025
68	D-CMAPL/20832/2025 CMAPL/176/2025	MANAS RANJAN SWAIN VS	AMITAV TRIPATHY VS	// ()

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69	D-CMAPL/17961/2025 CMAPL/177/2025	NIBEDITA JENA ANIL KUMAR PRUSTI VS STATE OF ODISHA	JASPREET KAUR VS	// // ()
70	D-CMAPL/17977/2025 CMAPL/178/2025	RAMA CHANDRA DASH VS STATE OF ODISHA	HEMANTA KUMAR ROUT VS	// // ()
71	D-CMP/22425/2025 CMP/912/2025	UNION OF INDIA VS PARBATI DAS	BIBHUTI BHUSAN MISHRA (SR. PANEL COUNSEL) VS	// // ADDL.CIVIL JUDGE (SD),CUTTACK(Cut
72	D-CONTC/15731/2025 CONTC/2619/2025	HARIHAR KHATUA VS SHALINI PANDIT,COMMNR-CUM-SECY., S AND ME DEPT.	BIJAYALAXMI SAHOO VS	// // ()
73	D-CONTC/20883/2025 CONTC/2620/2025	SARBESWAR SAHOO VS ARAVIND AGRAWAL,IAS	SANTOSH KUMAR SWAIN VS	// // ()
74	D-CONTC/20887/2025 CONTC/2621/2025	DR. ANJALI KUMARI DASH VS ARAVIND AGRAWAL,IAS	SANTOSH KUMAR SWAIN VS	// // ()
75	D-CONTC/20934/2025 CONTC/2622/2025	BIDULATA RATH VS MANORANJAN MALLICK,DIRECTOR OF SECONDARY EDUCATION,ODISHA	ADV. VS	// // ()
76	D-CONTC/20938/2025 CONTC/2623/2025	DILIP KUMAR PANDA VS AJAY KUMAR PATRA,DIST. EDUCATION OFFICER,GANJAM	ADV. VS	// // ()
77	D-CONTC/20986/2025 CONTC/2624/2025	ASHOK KUMAR DASH VS SHALINI PANDIT,IAS	JITENDRA KUMAR MISHRA (2) VS	// // ()
78	D-CONTC/21012/2025 CONTC/2625/2025	GOPAL CHANDRA PATRA VS RUDRA MOHAN NAYAK,OAS	SOURAV SUMAN BHUYAN VS	// // ()
79	D-CONTC/21013/2025 CONTC/2626/2025	KALYANI KUMARI RATH VS SHALINI PANDIT,COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// // ()

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80	D-CONTC/21562/2025 CONTC/2627/2025	GITARANI MOHAPATRA VS SALINI PANDIT,IAS	ADV. VS	// 0 //
81	D-CONTC/22112/2025 CONTC/2628/2025	SUSHAMA KUJUR VS SAUBHAGYA LAXMI PATTNAIK,OPS	ADV. VS	// 0 //
82	D-CONTC/22564/2025 CONTC/2629/2025	GANGADHAR MOHANTY VS SALINI PANDIT, I.A.S	ADV. VS	// 0 //
83	D-CONTC/22983/2025 CONTC/2630/2025	SAMEER KUMAR ROUT VS ANU GARG, I.A.S	ADV. VS	// 0 //
84	D-CONTC/19985/2025 CONTC/2631/2025	KAILASH CHANDRA NAYAK VS SIDHARTHA DAS,IAS	ADV. VS	// 0 //
85	D-CONTC/21176/2025 CONTC/2632/2025	KISHORE KUMAR NAYAK VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS	// 0 //
86	D-CONTC/21187/2025 CONTC/2633/2025	AMIR KUMAR PADHAN VS AMRIT MOHAN PRASAD,IPS	ADV. VS	// 0 //
87	D-CONTC/21190/2025 CONTC/2634/2025	AMIR KUMAR PADHAN VS AMRIT MOHAN PRASAD,IPS	ADV. VS	// 0 //
88	D-CONTC/21444/2025 CONTC/2635/2025	KISHOR GARANAYAK VS CHANDRA SEKHAR PADHI, ENGNR. IN CHIEF, W.R DEPT.	ADV. VS	// 0 //
89	D-CONTC/21471/2025 CONTC/2636/2025	BANSHIDHAR DASH VS ARAVIND AGRAWAL,IAS	SANTOSH KUMAR SWAIN VS	// 0 //
90	D-CONTC/21544/2025 CONTC/2637/2025	SOVAGINI DIPA VS UPENDRA PRADHAN,OES-II	ADV. VS	// 0 //
91	D-CONTC/21586/2025	AMARESH GARAI	ADV.	//

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	CONTC/2638/2025	VS SALINI PANDIT,IAS	VS	0 //
92	D-CONTC/22414/2025 CONTC/2639/2025	NILAMANI LENKA VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //
93	D-CONTC/22416/2025 CONTC/2640/2025	SREEKANTA DAS VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //
94	D-CONTC/22419/2025 CONTC/2641/2025	MANMATH KUMAR PATRA VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //
95	D-CONTC/22421/2025 CONTC/2642/2025	AMARENDRA PATI VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //
96	D-CONTC/23734/2025 CONTC/2643/2025	SUKADEV SAHOO VS ASWASTHI S,IAS	ABHIRAM SWAIN VS	// 0 //
97	D-CONTC/15412/2025 CONTC/2644/2025	DHUBALI MAJHI VS KHETRAMOHAN HANSDA, BLOCK EDUCATION OFFICER,JHUMPURA	ADV VS	// 0 //
98	D-CONTC/16730/2025 CONTC/2645/2025	PRAMOD KUMBHAR VS MACHHINDRA MALLIK,BEO,BHEDEN	PITAMBAR PANDA VS	// 0 //
99	D-CONTC/22533/2025 CONTC/2646/2025	SANKAR CHARAN MALLICK VS DEO RANJAN KUMAR SINGH, IAS	ADV VS	// 0 //
100	D-CONTC/23600/2025 CONTC/2647/2025	SHREE BALAJI ENGICONS PVT.LTD. VS SANJAY KUMAR SINGH, P.SECY, WORKS DEPT.	SUVENDU KUMAR SETHI VS	// 0 //
101	D-CONTC/23606/2025 CONTC/2648/2025	SHREE BALAJI ENGICONS PVT.LTD. VS SANJAY KUMAR SINGH, P.SECY. WORKS DEPT.	SUVENDU KUMAR SETHI VS	// 0 //
102	D-CONTC/23611/2025 CONTC/2649/2025	SHREE BALAJI ENGICONS PVT.LTD. VS	SUVENDU KUMAR SETHI VS	// 0

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103	D-CONTC/23945/2025 CONTC/2650/2025	SANJAY KUMAR SINGH, P.SECY, WORKS DEPT. SABITA MADHUAL VS S ASWATHY, IAS	ADV VS	// // ()
104	D-CONTC/24307/2025 CONTC/2651/2025	GHANASHYAM SAHU VS DHEENAH DASTAGEER,IAS	ADV. VS	// () //
105	D-CONTC/24345/2025 CONTC/2652/2025	SATYA RANJAN MOHANTA VS MANAMOHAN HEMBRAM,BEO,KHUNTA,MAYURBHANJ	ADV. VS	// () //
106	D-CONTC/24400/2025 CONTC/2653/2025	A.ANITA VS SATYABRATA MOHAPATRA,HEALTH OFFICER-CUM-REGISTRAR, BIRTH AND DEATH, CMC,CUTTACK	ADV. VS	// () //
107	D-CONTC/24538/2025 CONTC/2654/2025	SAMIR KUMAR NAYAK VS DR.TUSHAR JYOTI RANJAN,OAS	SAILAZA NANDAN DAS VS	// () //
108	D-CONTC/24542/2025 CONTC/2655/2025	M/S. ARNS INFRAPROJECTS PVT LTD,KANTABANJI VS SANJAY KUMAR SINGH,IAS	ADV VS	// () //
109	D-CONTC/24543/2025 CONTC/2656/2025	M/S. ARNS INFRAPROJECTS PVT. LTD.,KANTABANJI VS SANJAY KUMAR SINGH, IAS	ADV VS	// () //
110	D-CONTC/19665/2025 CONTC/2657/2025	SAHADEV PUJARI VS GIRISH SN,IAS	ADV. VS	// () //
111	D-CONTC/24239/2025 CONTC/2658/2025	PANKAJ KUMAR RAJGURU VS D.PRASANTH KUMAR REDDY,MD,ODISHA SMALL INDUSTRIES CORPORATION LTD.,CUTTACK	ADV. VS	// () //
112	D-CRLA/16658/2025 CRLA/693/2025	SUSHANTA KISAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /108 /2019 ASST. SESSIONS JUDGE, DEOGARH(Del ST/0000057/2019
113	D-CRLA/17249/2025 CRLA/694/2025	RANJAN@CHAGALA NAIK VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	MOTANGA /351 /2023 AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhe Spl/0000060/2023

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114	D-CRLA/16188/2025 CRLA/695/2025	SOUMYA PRAKASH MALLICK VS STATE OF ODISHA	DEBASNAN DAS VS	JAJPUR ROAD /279 /2020 A.D.J.,JAJPUR ROAD(Jajapur) CT/0000046/2020
115	D-CRLA/16664/2025 CRLA/696/2025	GIRISH CHANDRA SAHOO VS STATE OF ODISHA	MANOJ KUMAR PATI VS	AGALPUR /186 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000048/2024
116	D-CRLA/17830/2025 CRLA/697/2025	RAJA BISIMAJHI VS STATE OF ODISHA	MAHES DAS VS	/ /0 A.D.J. CUM SPECIAL JUDGE,BERHAMPTON 2(A)CC/0000024/2024
117	D-CRLA/17898/2025 CRLA/698/2025	KALI PRASAD PRADHAN@KALIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /102 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000070/2024
118	D-CRLA/17342/2025 CRLA/699/2025	RAMESH BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	JAJPUR TOWN /300 /2021 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000121/2021
119	D-CRLA/18081/2025 CRLA/700/2025	RAJAT KUMAR MOHANTY VS STATE OF ODISHA	SK. ZAFARULLA VS	KAPTIPADA /134 /2025 A.D.J.,UDALA(Mayurbhanj) Spl/0000084/2025
120	D-CRLA/18086/2025 CRLA/701/2025	BHABANANDA NAIK VS STATE OF ODISHA	SK. ZAFARULLA VS	KAPTIPADA /134 /2025 A.D.J.,UDALA(Mayurbhanj) Spl/0000084/2025
121	D-CRLLP/11010/2025 CRLLP/43/2025	HRUDANANDA KAR VS OM PRAKASH MISHRA	AMIT PRASAD BOSE VS	/ /0 J.M.F.C.,CHAMPUA(Kendujhar) ICC/0000005/2013
122	D-CRLMC/14778/2025 CRLMC/2218/2025	PRAVAT ROUT VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS	GONDIA /16 /2018 C.J (S.D) (W)-ASJ, DHENKANAL(Dhenkanal) CT/0000152/2018
123	D-CRLMC/17690/2025 CRLMC/2219/2025	SHISHIR @ SISIRA KUMAR BAHINIPATI VS STATE OF ODISHA	BISWAJIT NAYAK VS	KOTOAGARH /31 /2010 JMFC, KOTAGARH(Kandhamal) GR/0000269/2010
124	D-CRLMC/17704/2025 CRLMC/2220/2025	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /234 /2015 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000002/2016
125	D-CRLMC/14836/2025	GANESH MOHANTY	AVIJIT PAL	BALASORE VIGILANCE /35 /2009

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	CRLMC/2221/2025	VS STATE OF ODISHA(VIG.)	VS	SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000035/2009
126	D-CRLMC/15856/2025 CRLMC/2222/2025	BISHNUPRIYA SWAIN@KHUNTIA VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	MAHILA P.S. BUXIBAZAR /192 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000699/2024
127	D-CRLMC/18010/2025 CRLMC/2223/2025	AMIYA KUMAR RATH VS STATE OF ODISHA	DEVASHIS PANDA VS	BHAWANIPATNA TOWN /210 /2002 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000012/2021
128	D-CRLMC/18137/2025 CRLMC/2224/2025	BEST BOOK STORE, BBSR VS ACADEMIC HEIGHTS PUBLIC SCHOOLS, KEONJHAR	PRANAB RANJAN CHHATOI VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0001649/2020
129	D-CRLMC/17069/2025 CRLMC/2225/2025	AJIT KUMAR PADHY VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	BADABAZAR /187 /2022 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001743/2022
130	D-CRLMC/17914/2025 CRLMC/2226/2025	DILLIP KUMAR MALLIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	BELPARA /62 /2004 J.M.F.C,PATNAGARH(Balangir) GR/0000290/2004
131	D-CRLMC/17926/2025 CRLMC/2227/2025	DEEPAK BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /4 /2019 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000006/2019
132	D-CRLMC/14280/2025 CRLMC/2228/2025	SANYASI RAY VS STATE OF ODISHA	SASWATA PATNAIK VS	MANGALA BAG /259 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000754/2024
133	D-CRLMC/17949/2025 CRLMC/2229/2025	PADMAN KHEMUNDU VS STATE OF ODISHA	DIGAMBAR SETHI VS	JEYPURE SADAR /21 /2020 SPECIAL JUDGE,JEYPURE(Koraput) TR/0000009/2020
134	D-CRLMC/17590/2025 CRLMC/2230/2025	AMAR PATI VS STATE OF ODISHA	MANOJ PANIGRAHI VS	PATTAMUNDAI /459 /2015 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTALANA GR/0000459/2015
135	D-CRLMC/18212/2025 CRLMC/2231/2025	DHARMENDRA PANDAB VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /120 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000054/2022
136	D-CRLMC/17819/2025 CRLMC/2232/2025	BHAJAMAN PRADHAN@SAHU VS	ASUTOSH TRIPATHY VS	PURUNAKOTE /24 /2020 SPECIAL JUDGE,ANGUL(Anugul)

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137	D-CRLMC/18413/2025 CRLMC/2233/2025	STATE OF ODISHA HARBINDER SINGH DEENGRA VS	ANUP UDAYA SENAPATI VS	Spl/0000025/2020 / /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar)
138	D-CRLMC/18422/2025 CRLMC/2234/2025	STATE OF ODISHA LAXMI MANI MAJHI VS	KHUSBU PANIGRAHI VS	ICC/0000018/2009 BASTA /10 /2023 J.M.F.C.,BASTA(Baleshwar)
139	D-CRLMC/16499/2025 CRLMC/2235/2025	STATE OF ODISHA SUBASH JENA @ SUBASH KUMAR JENA VS	PRASANTA KUMAR SAHOO VS	CT/0000016/2023 KRUSHNA PRASAD /58 /2015 J.M.F.C.,PURI(Puri)
140	D-CRLMC/18380/2025 CRLMC/2236/2025	STATE OF ODISHA DILIP KUMAR MISTRI VS	UMA CHARAN MISHRA VS	GR/0001293/2015 BALUGAON P.S. /104 /2017 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh)
141	D-CRLMC/18308/2025 CRLMC/2237/2025	STATE OF ODISHA RATIKANTA ROUT VS	SATYA RANJAN MULIA VS	GR/0000299/2017 ED, BHUBANESWAR /20 /2020 ()
142	D-CRLMC/18525/2025 CRLMC/2238/2025	DEPUTY DIRECTOR, ENFORCEMENT DIRECTORATE, BBSR DEEPAK SAHOO VS	RAJEET ROY VS	// // J.M.F.C.(III),CUTTACK(Cuttack)
143	D-CRLMC/17966/2025 CRLMC/2239/2025	SONALI SWAIN AJAY PATEL@AJAY KUMAR PATEL VS	DIPANKAR ACHARYA VS	ICC/0000032/2023 SUNDARGARH TOWN /186 /2014 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH
144	D-CRLMC/18012/2025 CRLMC/2240/2025	STATE OF ODISHA LT.COLONEL, DR.LAXMI DHAR BHUYAN VS	MANORANJAN DAS VS	GR/0000964/2014 SAHADEV KHUNTA /460 /2024 S.D.J.M.,BALASORE(Baleshwar)
145	D-CRLMC/18378/2025 CRLMC/2241/2025	STATE OF ODISHA PAPU MALIK VS	DALIRANI BEHURAY VS	CT/0001100/2024 SORO /489 /2016 A.D.J., SORO(Baleshwar)
146	D-CRLMC/16193/2025 CRLMC/2242/2025	STATE OF ODISHA PANKAJINI PATNAIK VS	DEBASNAN DAS VS	ST/0000228/2017 KHANDAGIRI P.S. /269 /2020 J.M.F.C.(V),BHUBANESWAR(Khordha)
147	D-CRLMC/18395/2025 CRLMC/2243/2025	STATE OF ODISHA ASIT KUMAR MANGARAJ VS	SAUMYA RANJAN PRADHAN VS	CT/0001945/2020 CHAULIAGANJA /449 /2020 J.M.F.C.(IV),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0001518/2020

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148	D-CRLMC/18285/2025 CRLMC/2244/2025	NITYANANDA PATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	BAIDYANATHPUR /94 /2023 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000030/2023
149	D-CRLMC/18438/2025 CRLMC/2245/2025	AMIR HARIJAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NABARANGAPUR TOWN /189 /2017 SPECIAL JUDGE(POCSO), NABARANGPUR TR/0000100/2020
150	D-CRLMC/18408/2025 CRLMC/2246/2025	BANTY SINGH @ FATESINGH VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BAIDESWAR /37 /2021 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) GR/0000137/2021
151	D-CRLMC/18410/2025 CRLMC/2247/2025	SNEHASILA PADHY VS RASHMITA RATH	PRAVASH CHANDRA JENA VS	BHANJANAGAR /827 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR ICC/0000078/2023
152	D-CRLMP/16844/2025 CRLMP/747/2025	HUSUNARA BIBI VS ASADULU KADIR	M.A.ALI VS	/ /0 (//
153	D-FAO/23915/2025 FAO/280/2025	THE MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE COMPANY LIMITED VS PRADEEP KUMAR PRUSTY	CHANDRA PRASAD VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000086/2019
154	D-MACA/20641/2025 MACA/695/2025	JYOTI SAHOO VS RATAN KUMAR HATI	ANKITA MUKHERJI VS	// I MACT,BALASORE(Baleshwar) Mac/0000366/2022
155	D-MACA/20639/2025 MACA/696/2025	RANJAN KUMAR SAHOO VS RATAN KUMAR HATI	ANKITA MUKHERJI VS	// I MACT,BALASORE(Baleshwar) Mac/0000364/2022
156	D-MACA/22803/2025 MACA/697/2025	THE MANAGER (LEGAL), M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD. VS BAJENI ROUT	ABEYAN ALI KHAN VS	// 1ST M.A.C.T., JAGATSINGHPUR(Jagatsinghpur) Mac/0000048/2022
157	D-MATA/24097/2025 MATA/242/2025	SURYAPRASAD TRIPATHY VS SASMITA RATHA	AMITAV TRIPATHY VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000281/2021
158	D-MATA/24093/2025 MATA/243/2025	NAMRATA PRADHAN VS MILON PATTNAIK	ASHOK KUMAR JENA VS	// JUDGE, FAMILY COURT, NABARANGPUR CP/0000034/2024
159	D-RSA/24027/2025	BENUDHAR PADHAN	ASHOK KUMAR MISHRA	//

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	RSA/306/2025	VS HARSABARDHAN PADHAN	VS	DIST.AND SESSIONS JUDGE,BARGARH RFA/0000016/2018
160	D-RSA/24078/2025 RSA/307/2025	LORD RADHA KRISHNA, DHENKANAL VS SRIKANTA ROUT	TANMAY MISHRA VS	// A.D.J.,KAMAKHYANAGAR(Dhenkanal) RFA/0000001/2025
161	D-TRP(C)/24304/2025 TRP(C)/175/2025	ROMI SAHOO VS MANOJ KUMAR SAHOO	PRAVAT RANJAN SUTAR VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000172/2025
162	D-TRP(C)/22821/2025 TRP(C)/176/2025	JAYASHREE PANDA VS MANAS KUMAR PANDA	HARIPRASAD OJHA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000081/2025
163	D-TRP(C)/24440/2025 TRP(C)/177/2025	BHAGYASHREE JENA VS SUNIL KUMAR NAYAK	ASHOK KUMAR BEHERA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur) CP/0000090/2025
164	D-TRP(C)/23053/2025 TRP(C)/178/2025	SUCHISMITA SAMAL VS DIPAK KUMAR PARIDA	MAHIMANANDA SWAIN VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000027/2025
165	D-TRP(C)/23389/2025 TRP(C)/179/2025	CHIRANJIBI MISHRA VS MANALY PANI	DEBARAJ MOHANTY VS	// JUDGE, FAMILY COURT, DEOGARH(Deogarh) Cp/0000037/2024
166	D-TRP(C)/23653/2025 TRP(C)/180/2025	NAZ FATEMA VS SK. MANWAR UI HAUQE	SAMIR KUMAR MISHRA(SR. ADV.) VS	// JUDGE FAMILY COURT,BALASORE(Balasore) CP/0000385/2023
167	D-TRP(C)/23720/2025 TRP(C)/181/2025	NIRAJ NALINI PARIJA VS SUNAM SHANKAR PATTANAIAK	SHASHI BHUSAN JENA VS	// JUDGE,FAMILY COURT,BALANGIR(Balangir) CS/0000030/2025
168	D-TRP(C)/24643/2025 TRP(C)/182/2025	UMARANI SWAIN VS SATYAJIT BHADRA	AMARENDRA PRADHAN VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000121/2025
169	D-TRPCRL/16828/2025 TRPCRL/43/2025	BIJAY KUMAR NANDI VS STATE OF ODISHA(VIG.)	KISHORE KUMAR MISHRA VS	BALASORE VIGILANCE /51 /2009 A.D.J.,BARGARH(Bargarh) GR/0000019/2024
170	D-TRPCRL/18457/2025 TRPCRL/44/2025	MAHESWAR MOHARANA VS	SHILPI SIDDHANT MOHAPATRA VS	//0 S.D.J.M.,KORAPUT(Koraput)

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171	D-WA/17489/2025 WA/972/2025	STATE OF ODISHA STATE OF ODISHA VS SIBARAM MANDAL	DEBASHIS TRIPATHY,A.G.A VS	ICC/0000043/2016 // 0 //
172	D-WA/17535/2025 WA/973/2025	MEMBER BOARD OF REVENUE,ODISHA VS SANDIP KUMAR MALLA	SABITA RANJAN PATTNAIK,A.G.A VS	// 0 //
173	D-WA/19680/2025 WA/974/2025	GB OF DUTIKA SAHU COLLEGE,SAMBALPUR VS JITENDRA PRASAD SINGH	SANGRAM JENA VS	// 0 //
174	D-WA/20216/2025 WA/975/2025	PRINCIPAL SECY. TO GOVT. VS ASHOK KUMAR PATTANAYAK	SASWAT DAS,A.G.A VS	// 0 //
175	D-WA/16302/2025 WA/976/2025	PAKA SAHOO VS SOMBARI SAHOO	MAHESWAR MOHANTY VS	// 0 //
176	D-WA/17744/2025 WA/977/2025	STATE OF ODISHA VS SAROJ KUMAR PADHI	BIMBISAR DASH,A.G.A VS	// 0 //
177	D-WA/17826/2025 WA/978/2025	STATE OF ODISHA VS HAREKRUSHNA NAYAK	SASWAT DAS,A.G.A VS	// 0 //
178	D-WA/17910/2025 WA/979/2025	STATE OF ODISHA VS RAJKISHORE DAS	SASWAT DAS,A.G.A VS	// 0 //
179	D-WA/17932/2025 WA/980/2025	STATE OF ODISHA VS BINAYA KRUSHNA BEHERA	SASWAT DAS, A.G.A. VS	// 0 //
180	D-WA/17423/2025 WA/981/2025	STATE OF ODISHA VS MALATI PRUSTI	SUMAN PATTANAYAK,A.G.A VS	// 0 //
181	D-WA/17948/2025 WA/982/2025	STATE OF ODISHA VS AKSHAYA KUMAR SAMAL	SASWAT DAS, A.G.A. VS	// 0 //

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182	D-WA/23992/2025 WA/983/2025	SASHIKANTA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
183	D-WA/17429/2025 WA/984/2025	STATE OF ODISHA VS DR. KABIR CHARAN SWAIN	SUMAN PATTANAYAK,A.G.A. VS	// 0 //
184	D-WP(C)/24052/2025 WP(C)/17081/2025	KISHORE DAS VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
185	D-WP(C)/24051/2025 WP(C)/17082/2025	PURNA CHANDRA JENA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
186	D-WP(C)/24363/2025 WP(C)/17083/2025	RANJU GOUDA VS THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BBSR	SANJIB MOHANTY VS	// 0 //
187	D-WP(C)/24468/2025 WP(C)/17084/2025	Z1 RESIDENTS WELFARE ASSOCIATION,BBSR VS VICE-CHAIRMAN, BHUBANESWAR DEVELOPMENT AUTHORITY,BBSR	MOHIT AGARWAL VS	// 0 //
188	D-WP(C)/23930/2025 WP(C)/17085/2025	LAXMIDHAR MISHRA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
189	D-WP(C)/24364/2025 WP(C)/17086/2025	BASANTI GOUDA VS THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BBSR	SANJIB MOHANTY VS	// 0 //
190	D-WP(C)/24367/2025 WP(C)/17087/2025	RABI NAIK VS THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BBSR	SANJIB MOHANTY VS	// 0 //
191	D-WP(C)/24370/2025 WP(C)/17088/2025	GANDHARBA PRADHAN VS THE REGISTRAR, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY,BBSR	SANJIB MOHANTY VS	// 0 //
192	D-WP(C)/23923/2025 WP(C)/17089/2025	BINESH KUMAR NAIK VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
193	D-WP(C)/17832/2025	BABULI CHARAN SAHU	DILIP KUMAR SAHU	//

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	WP(C)/17090/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/23697/2025 WP(C)/17091/2025	ANIL KUMAR SENAPATI VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
195	D-WP(C)/23351/2025 WP(C)/17092/2025	MD HABIBULLAH KHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
196	D-WP(C)/24316/2025 WP(C)/17093/2025	M/S. PARADEEP PHOSPHATES LIMITED, BBSR VS UNION OF INDIA	MUKESH PANDA VS	// 0 //
197	D-WP(C)/19093/2025 WP(C)/17094/2025	SAROJINI SAHOO@ DASH VS STATE OF ODISHA	NARAYAN PRASAD PARIJA VS	// 0 //
198	D-WP(C)/24090/2025 WP(C)/17095/2025	JNANENDRA PRASAD SAMAL VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
199	D-WP(C)/24833/2025 WP(C)/17096/2025	BHAKTA BANDHU KHAMARI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
200	D-WP(C)/24729/2025 WP(C)/17097/2025	ROHIT KUMAR HARIJAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
201	D-WP(C)/23941/2025 WP(C)/17098/2025	MOHIT KUMAR SAHU VS CENTRAL BOARD OF SECONADARY EDUCATION, DELHI	KUNAL KUMAR SWAIN VS	// 0 //
202	D-WP(C)/24679/2025 WP(C)/17099/2025	KANTI RANJAN SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
203	D-WP(C)/24053/2025 WP(C)/17100/2025	NILAYA KUMAR DEY VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
204	D-WP(C)/24820/2025 WP(C)/17101/2025	M/S RAJA BRICKS, BALASORE VS	SAIBRATA RATH VS	// 0

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205	D-WP(C)/24054/2025 WP(C)/17102/2025	STATE OF ODISHA RAMA CHANDRA DAS VS	PRABIN DAS VS	// // 0
206	D-WP(C)/24055/2025 WP(C)/17103/2025	STATE OF ODISHA RAMESH CHANDRA PATRA VS	PRABIN DAS VS	// // 0
207	D-WP(C)/24394/2025 WP(C)/17104/2025	STATE OF ODISHA T.SACHIN SUBUDHI VS	SATYA SHIVA DASH VS	// // 0
208	D-WP(C)/24371/2025 WP(C)/17105/2025	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	SANJIB MOHANTY VS	// // 0
209	D-WP(C)/22951/2025 WP(C)/17106/2025	REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR KOUSALYA JENA VS	SAROJA KANTA SAMAL VS	// // 0
210	D-WP(C)/24401/2025 WP(C)/17107/2025	STATE OF ODISHA MAHANADI COAL FIELD LTD. SAMBALPUR VS	NARESH CHANDRA SAHOO VS	// // 0
211	D-WP(C)/24346/2025 WP(C)/17108/2025	STATE OF ODISHA SANJAY KUMAR NAYAK VS	BIPLABA P.B. BAHALI VS	// // 0
212	D-WP(C)/24386/2025 WP(C)/17109/2025	STATE OF ODISHA LACHHAMAN ROUT VS	SANJIB MOHANTY VS	// // 0
213	D-WP(C)/19763/2025 WP(C)/17110/2025	THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR GANNON DUNKERLEY AND CO. LTD., BIHAR VS	VIVEK SARIN VS	// // 0
214	D-WP(C)/24598/2025 WP(C)/17111/2025	JOINT COMMISSIONER OF STATE TAX CT AND GST CIRCLE, RAYAGADA RASMIRANI DORA VS	LAXMIKANTA MOHANTY VS	// // 0
215	D-WP(C)/24361/2025 WP(C)/17112/2025	ADDITIONAL DISTRICT MAGISTRATE, NAYAGARH RAMESH KUMAR JENA VS	SANJIB MOHANTY VS	// // 0
		REGISTRAR, ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY		//

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216	D-WP(C)/24375/2025 WP(C)/17113/2025	HADUBANDHU SETHI @ HADIBANDHU SETHY VS STATE OF ODISHA	OM SWARUP VS	// 0 //
217	D-WP(C)/24705/2025 WP(C)/17114/2025	ANANT PURI DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
218	D-WP(C)/24326/2025 WP(C)/17115/2025	SANTILATA CHOUHAN VS THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
219	D-WP(C)/24419/2025 WP(C)/17116/2025	KUMUDINI MEHER VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
220	D-WP(C)/24480/2025 WP(C)/17117/2025	M/S SAILASHREE SCHOOL AND COLLEGE OF NURSING, BALASORE VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
221	D-WP(C)/24551/2025 WP(C)/17118/2025	URMILA SAHOO VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //
222	D-WP(C)/21732/2025 WP(C)/17119/2025	SARAT KUMAR JENA VS SENIOR BRANCH MANAGER, BANK OF INDIA, BHADRAK BRANCH, BHADRAK	SUKANTA KUMAR NAYAK (2) VS	// 0 //
223	D-WP(C)/24387/2025 WP(C)/17120/2025	GOUTAM PRADHAN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
224	D-WP(C)/23178/2025 WP(C)/17121/2025	GOURI DAS MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
225	D-WP(C)/23644/2025 WP(C)/17122/2025	SUBHENDU SUBHASIS SAHU VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
226	D-WP(C)/24554/2025 WP(C)/17123/2025	HEMANTA KUMAR SAHU VS STATE OF ODISHA	NITYABRATA BEHURIA VS	// 0 //
227	D-WP(C)/24712/2025	TRINATH PADHIARI	HEMANTA KUMAR MOHANTA	//

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	WP(C)/17124/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/23755/2025 WP(C)/17125/2025	HARIHAR SAHU VS THE STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
229	D-WP(C)/24714/2025 WP(C)/17126/2025	BASANTI MAJHI @ BANITA MAJHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
230	D-WP(C)/24860/2025 WP(C)/17127/2025	PRATIVA MANJARI PARIDA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
231	D-WP(C)/24021/2025 WP(C)/17128/2025	HRUSIKESH CHHOTARAY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
232	D-WP(C)/24590/2025 WP(C)/17129/2025	RAMKRUSHNA BHARASAGAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
233	D-WP(C)/24008/2025 WP(C)/17130/2025	SUSHIL KUMAR NAYAK VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
234	D-WP(C)/24676/2025 WP(C)/17131/2025	GOUTAM PADHI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
235	D-WP(C)/23652/2025 WP(C)/17132/2025	TRINATH PRADHAN VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
236	D-WP(C)/24721/2025 WP(C)/17133/2025	NAMITA SINGH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
237	D-WP(C)/24854/2025 WP(C)/17134/2025	PRATAP KUMAR NAIK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
238	D-WP(C)/23800/2025 WP(C)/17135/2025	DR. SUDARSAN PRADHAN VS	DR.PURUSOTTAM CHULI VS	// 0

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239	D-WP(C)/24769/2025 WP(C)/17136/2025	STATE OF ODISHA TAPAN KUMAR SAHU VS	DEEPAK RANJAN PARIDA VS	// // ()
240	D-WP(C)/24221/2025 WP(C)/17137/2025	STATE OF ODISHA IMRAN KHAN VS	SUBHASREE MOHANTY VS	// // ()
241	D-WP(C)/24231/2025 WP(C)/17138/2025	STATE OF ODISHA SIKSHA O ANUSANDHAN A DEEMED UNIVERSITY, BBSR VS	PRAVAKAR BEHERA VS	// // ()
242	D-WP(C)/24012/2025 WP(C)/17139/2025	HDFC BANK LTD., BBSR PRADEEP KUMAR SAHOO VS	SUDHEER KUMAR SAHOO VS	// // ()
243	D-WP(C)/24574/2025 WP(C)/17140/2025	STATE OF ODISHA TRINATH NAYAK VS	SAPAN KUMAR PAL VS	// // ()
244	D-WP(C)/24851/2025 WP(C)/17141/2025	STATE OF ODISHA DR.MANORANJAN SAMAL VS	BISWABIHARI MOHANTY VS	// // ()
245	D-WP(C)/23659/2025 WP(C)/17142/2025	STATE OF ODISHA PRABODH MOHANTY VS	IPSIT AUROBINDO ACHARYA VS	// // ()
246	D-WP(C)/24811/2025 WP(C)/17143/2025	THE SUB REGISTRAR, BONAI BABITA SAHOO VS	SUBHAGYA SWAIN VS	// // ()
247	D-WP(C)/24417/2025 WP(C)/17144/2025	STATE OF ODISHA PARIKHITA SETHI VS	PRABIN DAS VS	// // ()
248	D-WP(C)/21908/2025 WP(C)/17145/2025	STATE OF ODISHA MAHANADI COALFIELDS LTD., SAMBALPUR VS	HARIPAD MOHANTY VS	// // ()
249	D-WP(C)/24420/2025 WP(C)/17146/2025	STATE OF ODISHA KRUSHNA PRASAD NAYAK VS	PRABIN DAS VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/24877/2025 WP(C)/17147/2025	MAHESWAR BEHERA VS STATE OF ODISHA	SANGRAM SENAPATI VS	// 0 //
251	D-WP(C)/24765/2025 WP(C)/17148/2025	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
252	D-WP(C)/24599/2025 WP(C)/17149/2025	DIGBIJAY ACHARYA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
253	D-WP(C)/24632/2025 WP(C)/17150/2025	J.RAMA RAO VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //
254	D-WP(C)/24295/2025 WP(C)/17151/2025	CH.BAIRAGI VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
255	D-WP(C)/24692/2025 WP(C)/17152/2025	KIRAN PRAVA PANIGRAHI VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
256	D-WP(C)/24623/2025 WP(C)/17153/2025	KAPILESWAR MAJHI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
257	D-WP(C)/24871/2025 WP(C)/17154/2025	PRAVASH CHANDRA MISHRA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
258	D-WP(C)/24319/2025 WP(C)/17155/2025	DEEPAK RANJAN PANDA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
259	D-WP(C)/24842/2025 WP(C)/17156/2025	SHYAMBABU SHA @ SAHU VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
260	D-WP(C)/24806/2025 WP(C)/17157/2025	PRADEEP KUMAR DASH VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
261	D-WP(C)/21563/2025	SUNIL GOCHHAYAT	KEDAR CHANDRA BEHERA	//

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	WP(C)/17158/2025	VS UNION OF INDIA	VS	0 //
262	D-WP(C)/23971/2025 WP(C)/17159/2025	SURESH CHANDRA PATNAIK VS THE COLLECTOR CUM DISTRICT MAGISTRATE, KALAHANDI	AKASH KUMAR PATTAJOSHI VS	// 0 //
263	D-WP(C)/24728/2025 WP(C)/17160/2025	ASIS KUMAR SAMAL VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
264	D-WP(C)/24439/2025 WP(C)/17161/2025	BIJAYA KUMAR SHANTI VS STATE OF ODISHA	SUSHANTA KUMAR DAS VS	// 0 //
265	D-WP(C)/23973/2025 WP(C)/17162/2025	BIRENDRA KUMAR PADHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
266	D-WP(C)/23979/2025 WP(C)/17163/2025	JAYAKISAN AGRAWAL VS ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI	ANAM CHARAN PANDA VS	// 0 //
267	D-WP(C)/24314/2025 WP(C)/17164/2025	GYANARANJAN DHAL VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
268	D-WP(C)/24057/2025 WP(C)/17165/2025	DILLIP KUMAR PATRA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
269	D-WP(C)/24450/2025 WP(C)/17166/2025	MUKESH KUMAR VS STATE OF ODISHA	SAMBIT RATH VS	// 0 //
270	D-WP(C)/24722/2025 WP(C)/17167/2025	RABINDRA KUMAR ROUT VS STATE OF ODISHA	SANGITA MOHANTY VS	// 0 //
271	D-WP(C)/24065/2025 WP(C)/17168/2025	RABINDRA MEHENTAR VS COLLECTOR, BALASORE	DWARIKA PRASAD MOHANTY VS	// 0 //
272	D-WP(C)/24917/2025 WP(C)/17169/2025	PRAMILA RATH VS	SAURAV TIBREWAL VS	// 0

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273	D-WP(C)/24638/2025 WP(C)/17170/2025	STATE OF ODISHA SWETA CHHATTAR VS	SISIR KUMAR PUROHIT VS	// // ()
274	D-WP(C)/23667/2025 WP(C)/17171/2025	STATE OF ODISHA NILAMANI GURU VS	HRUDANANDA MOHAPATRA VS	// // ()
275	D-WP(C)/23663/2025 WP(C)/17172/2025	STATE OF ODISHA LAXMIDHAR BISWAL VS	MOHENDRA DALAI VS	// // ()
276	D-WP(C)/24072/2025 WP(C)/17173/2025	STATE OF ODISHA MOHINI MOHAPATRA VS	SANTOSH KUMAR NANDA VS	// // ()
277	D-WP(C)/24622/2025 WP(C)/17174/2025	STATE OF ODISHA MURALI KUSULIA VS	RAJIB RATH VS	// // ()
278	D-WP(C)/24850/2025 WP(C)/17175/2025	STATE OF ODISHA M/S BHUSHAN POWER AND STEEL LIMITED, THELKOLAI, SAMBALPUR VS	SARADA PRASANNA SARANGI VS	// // ()
279	D-WP(C)/24830/2025 WP(C)/17176/2025	STATE POLLUTION CONTROL BOARD, ODISHA, BBSR JITENDRA BEHERA VS	JAGAJIBAN PRADHAN VS	// // ()
280	D-WP(C)/24916/2025 WP(C)/17177/2025	STATE OF ODISHA RABINDRANATH SAHOO VS	RUPESH KUMAR KANUNGO VS	// // ()
281	D-WP(C)/24852/2025 WP(C)/17178/2025	STATE OF ODISHA KUNJA BIHARI MOHANTA VS	SAMIR KUMAR MISHRA VS	// // ()
282	D-WP(C)/20997/2025 WP(C)/17179/2025	STATE OF ODISHA MANAS RANJAN PANDA VS	SURENDRA PRASAD BARIK VS	// // ()
283	D-WP(C)/23995/2025 WP(C)/17180/2025	BALASORE BHADRAK CENTRAL COOPERATIVE BANK LIMITED, BALASORE ASISH KUMAR DAS VS	TUSAR KUMAR MISHRA VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/23181/2025 WP(C)/17181/2025	ANUPAMA CHOUDHURY VS ZONAL MANAGER ASSET RE CONSTRUCTION COMPANY (INDIA) LTD, SBI, WEST BENGAL	AKSHAYA KUMAR SAHOO VS	// 0 //
285	D-WP(C)/24919/2025 WP(C)/17182/2025	SMRUTI RANJAN ROUT VS STATE OF ODISHA	SASWAT JENA VS	// 0 //
286	D-WP(C)/24029/2025 WP(C)/17183/2025	SASHI BHUSAN SAHANI VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
287	D-WP(C)/24853/2025 WP(C)/17184/2025	NAMITA BARIK VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
288	D-WP(C)/24254/2025 WP(C)/17185/2025	BHABATOSH OJHA VS CO-OPERATIOSTATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
289	D-WP(C)/24031/2025 WP(C)/17186/2025	DR. DESABANDHU BEHERA VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
290	D-WP(C)/24875/2025 WP(C)/17187/2025	GOURI SHANKAR KEDIA VS THE ASSESSING OFFICER CUM SUPERINTENDING ENGINEER (ELECT) TPCODL BBSR	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
291	D-WP(C)/24162/2025 WP(C)/17188/2025	SRI HANUMANDEV BIJE NIJIGAON, PURI VS THE COMMISSIONER, CONSOLIDATION, ODISHA, BBSR	AUROBINDA SAHOO VS	// 0 //
292	D-WP(C)/24259/2025 WP(C)/17189/2025	ARCHANA SAHU VS CENTRAL BOARD OF SECONADARY EDUCATION, DELHI	KUNAL KUMAR SWAIN VS	// 0 //
293	D-WP(C)/24438/2025 WP(C)/17190/2025	RAJANANDINI NAYAK VS DISTRICT JUDGE BHADRAK, BHADRAK	RAMA CHANDRA JENA VS	// 0 //
294	D-WP(C)/23980/2025 WP(C)/17191/2025	KAILASINI ROURTRAY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
295	D-WP(C)/19296/2025	HRUSIKESH MALIK	SANTOSH KUMAR SWAIN	//

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	WP(C)/17192/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/24962/2025 WP(C)/17193/2025	SABITARANI MISHRA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
297	D-WP(C)/23666/2025 WP(C)/17194/2025	THE EXECUTIVE ENGINEER (ELECT) UED, TPNODL, UDALA VS OMBUDSMAN II, BBSR	LALIT KUMAR MAHARANA VS	// 0 //
298	D-WP(C)/23966/2025 WP(C)/17195/2025	RAJASIS SAHOO VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// 0 //
299	D-WP(C)/24857/2025 WP(C)/17196/2025	SONALI BEHERA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
300	D-WP(C)/24081/2025 WP(C)/17197/2025	M/S. KJSA STEEL AND POWER DIVISION, KENDUJHAR VS MUKUNDA PAHI	BIBHU PRASAD PANDA VS	// 0 //
301	D-WP(C)/22353/2025 WP(C)/17198/2025	URMILA PATAJOSHI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
302	D-WP(C)/24859/2025 WP(C)/17199/2025	SUBARNNA JENA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
303	D-WP(C)/24858/2025 WP(C)/17200/2025	BALARAM PANDIT VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
304	D-WP(C)/24625/2025 WP(C)/17201/2025	M/S DADA KRUPA CONSTRUCTIONS (OPC) PRIVATE LIMITED, JAJPUR VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
305	D-WP(C)/15808/2025 WP(C)/17202/2025	SATYAJIT PATNAIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
306	D-WP(C)/24855/2025 WP(C)/17203/2025	ANKURA CHARAN BEHERA VS	SAMIR KUMAR MISHRA VS	// 0

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307	D-WP(C)/15809/2025 WP(C)/17204/2025	STATE OF ODISHA JAYA KRISHNA SAHU VS	AMIT KUMAR SAA VS	// // 0
308	D-WP(C)/24856/2025 WP(C)/17205/2025	STATE OF ODISHA KISHORE KUMAR DAS VS	SAMIR KUMAR MISHRA VS	// // 0
309	D-WP(C)/21060/2025 WP(C)/17206/2025	STATE OF ODISHA ADITYA MOHAN BAG VS	MANMEET SINGH ARORA VS	// // 0
310	D-WP(C)/24912/2025 WP(C)/17207/2025	THE DISTRICT JUDGE, JHARSUGUDA SUBHRAPRIYADARSINI ROUT VS	RAMDAS ACHARY VS	// // 0
311	D-WP(C)/24409/2025 WP(C)/17208/2025	STATE OF ODISHA MAHANADI COAL FIELD LTD. ,SAMBALPUR VS	NARESH CHANDRA SAHOO VS	// // 0
312	D-WP(C)/24915/2025 WP(C)/17209/2025	STATE OF ODISHA GOURY SETHY TARUN KUMAR VS	RAMDAS ACHARY VS	// // 0
313	D-WP(C)/23704/2025 WP(C)/17210/2025	STATE OF ODISHA DILESWAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
314	D-WP(C)/24800/2025 WP(C)/17211/2025	STATE OF ODISHA PRATIKHYA SINGH SAMANTARAY VS	SOUMYA JYOTI BISWAL VS	// // 0
315	D-WP(C)/24966/2025 WP(C)/17212/2025	NATIONAL TESTING AGENCY, SAMARENDRA SINGH VS	LAXMIKANTA MOHANTY VS	// // 0
316	D-WP(C)/24963/2025 WP(C)/17213/2025	STATE OF ODISHA HEMANTA KUMAR MOHARANA VS	LAXMIKANTA MOHANTY VS	// // 0
317	D-WP(C)/24982/2025 WP(C)/17214/2025	STATE OF ORISSA P.PADMA VS	RAMDAS ACHARY VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/21339/2025 WP(C)/17215/2025	ANJANA SINGH VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
319	D-WP(C)/23926/2025 WP(C)/17216/2025	UPENDRA MIRDHA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
320	D-WP(C)/24904/2025 WP(C)/17217/2025	SOURAV KUMAR MOHANTY VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
321	D-WP(C)/23960/2025 WP(C)/17218/2025	PRADEEP KUMAR SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
322	D-WP(C)/24972/2025 WP(C)/17219/2025	RAMESWAR HANSDAH VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS	// 0 //
323	D-WP(C)/24080/2025 WP(C)/17220/2025	PREMJI JHANKAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
324	D-WP(C)/23877/2025 WP(C)/17221/2025	JIADI BISOI VS THE STATE OF ODISHA	PABITRA KUMAR PAIK VS	// 0 //
325	D-WP(C)/24089/2025 WP(C)/17222/2025	MADHU SUDAN SWAIN VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
326	D-WP(C)/24922/2025 WP(C)/17223/2025	DR. SAPNESWAR BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //
327	D-WP(C)/24975/2025 WP(C)/17224/2025	AKSHAYA KUMAR PADHIARY VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
328	D-WP(C)/25004/2025 WP(C)/17225/2025	T. LAXMIBAI PATRA VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
329	D-WP(C)/24897/2025	LAMBODAR SANKHUA	SIDHANT DWIBEDI	//

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	WP(C)/17226/2025	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/23702/2025 WP(C)/17227/2025	BISHNU MOHAN NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
331	D-WP(C)/24907/2025 WP(C)/17228/2025	NIRMAL CHANDRA ROUT VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// 0 //
332	D-WP(C)/22799/2025 WP(C)/17229/2025	RAHAS MOHAPATRA VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// 0 //
333	D-WP(C)/24532/2025 WP(C)/17230/2025	CHAKULU HEMBRAM VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
334	D-WP(C)/24841/2025 WP(C)/17231/2025	RABINDRA ROUT VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
335	D-WP(C)/24981/2025 WP(C)/17232/2025	PRABHAKAR SAHOO VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
336	D-WP(C)/24826/2025 WP(C)/17233/2025	AMIT KUMAR DIGAL VS DEPT. OF HEALTH AND FAMILY WELFARE, GOVT. OF ODISHA, BBSR	SOHAN MISHRA VS	// 0 //
337	D-WP(C)/24815/2025 WP(C)/17234/2025	NIRMAL CHANDRA SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
338	D-WP(C)/24686/2025 WP(C)/17235/2025	NITYANANDA INSTITUTE OF MEDICAL SCIENCE, BALASORE VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
339	D-WPCRL/18039/2025 WPCRL/76/2025	ROHIT KUMAR MAJHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	//0 0 //
340	D-ABLAPL/18228/2025 ABLAPL/7305/2025	SANTOSH TANDI @ FIROZ VS	SUSANTA KUMAR SAHU VS	ATTABIRA /244 /2024 0

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341	D-ABLAPL/18230/2025 ABLAPL/7306/2025	STATE OF ODISHA HIMANSHU SHEKHAR BANARA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// KALINGA NAGAR /177 /2025 ()
342	D-ABLAPL/17593/2025 ABLAPL/7307/2025	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	// BHADRESWAR /101 /2025 ()
343	D-ABLAPL/18008/2025 ABLAPL/7308/2025	STATE OF ODISHA AHALYA MEHER VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// BARGARH /466 /2023 ()
344	D-ABLAPL/18019/2025 ABLAPL/7309/2025	STATE OF ODISHA KAMADEV MALIK VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	// PATTAMUNDAI /181 /2025 ()
345	D-ABLAPL/18107/2025 ABLAPL/7310/2025	STATE OF ODISHA SWETASMINI MANTRI VS STATE OF ODISHA	RATNAKAR SAMANTASINGHAR VS	// PAHALA /180 /2025 ()
346	D-ABLAPL/18244/2025 ABLAPL/7311/2025	STATE OF ODISHA JITEN SAHU VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	// ANGUL TOWN /103 /2009 ()
347	D-ABLAPL/17159/2025 ABLAPL/7312/2025	STATE OF ODISHA JITAN BAGHAR VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	// HARABHANGA /55 /2025 ()
348	D-ABLAPL/18247/2025 ABLAPL/7313/2025	STATE OF ODISHA SUDHIR KU PANDA VS STATE OF ODISHA	RAKESH BEHERA VS	// PURI TOWN /161 /2025 ()
349	D-ABLAPL/17797/2025 ABLAPL/7314/2025	STATE OF ODISHA TUSHAR LENKA VS STATE OF ODISHA	HARAPRASAD PANDA VS	// KANDARPUR /103 /2025 ()
350	D-ABLAPL/18172/2025 ABLAPL/7315/2025	STATE OF ODISHA MANAMAKHAN KOSTA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// UMERKOTE /201 /2025 ()
351	D-ABLAPL/18341/2025 ABLAPL/7316/2025	STATE OF ODISHA MAHAMMAD SARAFAROJ VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// BANARAPAL /276 /2024 ()

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352	D-ABLAPL/18439/2025 ABLAPL/7317/2025	GANESH PARIDA VS STATE OF ODISHA	ASHOK DAS VS	TANGI (KHURDA) /412 /2025 () //
353	D-ABLAPL/18190/2025 ABLAPL/7318/2025	NARAYAN MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /168 /2025 () //
354	D-ABLAPL/17822/2025 ABLAPL/7319/2025	ANKITA SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	SECTOR-3 /217 /2024 () //
355	D-ABLAPL/17942/2025 ABLAPL/7320/2025	TAPAS KUMAR ROUT VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /176 /2025 () //
356	D-ABLAPL/18253/2025 ABLAPL/7321/2025	BALARAM SETHI VS STATE OF ODISHA	SEPHALEE DAS VS	JAGANNATHA PRASAD /278 /2025 () //
357	D-ABLAPL/17352/2025 ABLAPL/7322/2025	KUNTALA NAYAK VS STATE OF ODISHA(VIG.)	MANOJ KUMAR MOHANTY VS	SAMBALPUR VIGILANCE /65 /2019 () //
358	D-ABLAPL/18434/2025 ABLAPL/7323/2025	BABURAM MALLICK VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	ASTARANGA /120 /2025 () //
359	D-ABLAPL/18049/2025 ABLAPL/7324/2025	KHAGESWAR DAS VS STATE OF ODISHA	NABA KISHORE GURU VS	NIHALPRASAD /155 /2025 () //
360	D-ABLAPL/18262/2025 ABLAPL/7325/2025	D. TEJASWAR RAO @ TEJA VS STATE OF ODISHA	HARIKRUSHNA PANIGRAHI VS	ASKA /300 /2025 () //
361	D-ABLAPL/18382/2025 ABLAPL/7326/2025	PAPU MALLICK @ MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /332 /2025 () //
362	D-ABLAPL/18389/2025 ABLAPL/7327/2025	SUSANTA MALLIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	/ /0 () //
363	D-ABLAPL/18199/2025	PRUTHYIRAJ BHADRA @ ROCKY	KARUNAKAR DAS	/ /0

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	ABLAPL/7328/2025	VS UNION OF INDIA	VS	J.M.F.C.,CHANDIKHOLE(Jajapur) 2(C)CC/0000007/2025
364	D-ABLAPL/18203/2025 ABLAPL/7329/2025	SOUMYA RANJAN SAHOO @ SONA VS UNION OF INDIA	KARUNAKAR DAS VS	/ /0 J.M.F.C.,CHANDIKHOLE(Jajapur) 2(C)CC/0000007/2025
365	D-ABLAPL/18047/2025 ABLAPL/7330/2025	RASMITA PRADHAN VS STATE OF ODISHA	NABA KISHORE GURU VS	NIHALPRASAD /154 /2025 () //
366	D-ABLAPL/18207/2025 ABLAPL/7331/2025	RATNAKAR KANDHAPAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	LAXMIPUR /83 /2018 () //
367	D-ABLAPL/18017/2025 ABLAPL/7332/2025	AMARJEET SINGH@AMARJIT SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JHARSUGUDA SADAR /217 /2025 () //
368	D-ABLAPL/18474/2025 ABLAPL/7333/2025	BISHNUPADA SETHI VS C.B.I.	DEVASHIS PANDA VS	/ /0 () //
369	D-ABLAPL/17475/2025 ABLAPL/7334/2025	NIRANJAN DASH @ SAGAR DASH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	PIPLI /566 /2024 () //
370	D-ABLAPL/17817/2025 ABLAPL/7335/2025	LALIT MOHAN PRADHAN VS STATE OF ODISHA	AJIT KUMAR RAUT VS	ANGUL TOWN /451 /2025 () //
371	D-ABLAPL/16123/2025 ABLAPL/7336/2025	SASMITA DAS ADHIKARI VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BARIPADA TOWN /754 /2024 () //
372	D-ABLAPL/17930/2025 ABLAPL/7337/2025	SUNIL AGARWAL VS STATE OF ODISHA	PRNOY MOHANTY VS	HINDOL /158 /2025 () //
373	D-ABLAPL/18444/2025 ABLAPL/7338/2025	DHARANI NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	JARAPADA /4 /2021 () //
374	D-ABLAPL/17836/2025 ABLAPL/7339/2025	JIT @ JEET JENA @ BISWAPRAKASH JENA VS	ARIJEET MISHRA VS	BRAMHA BARADA /125 /2025 ()

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375	D-ABLAPL/18237/2025 ABLAPL/7340/2025	STATE OF ODISHA KHAGESWAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	// BETNOTI /177 /2025 ()
376	D-ABLAPL/18448/2025 ABLAPL/7341/2025	STATE OF ODISHA ASHA BHOI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// KANTABANJI /212 /2025 ()
377	D-ABLAPL/17984/2025 ABLAPL/7342/2025	STATE OF ODISHA KANHU CHARAN BARIK VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// BHOGRAI /184 /2025 ()
378	D-ABLAPL/18248/2025 ABLAPL/7343/2025	STATE OF ODISHA SANKARSAN PATRO VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// BERHAMPUR SADAR /90 /2024 ()
379	D-ABLAPL/18455/2025 ABLAPL/7344/2025	STATE OF ODISHA HIMANSHU MOHAN DEO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BARPALLI /168 /2025 ()
380	D-ABLAPL/18464/2025 ABLAPL/7345/2025	STATE OF ODISHA BIKRAM KESHARI PARIDA @ BIKRAM PARIDA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// BHANJPUR /170 /2025 ()
381	D-ABLAPL/18239/2025 ABLAPL/7346/2025	STATE OF ODISHA SK. BABU @ SEKH BABU VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// PIPLI /315 /2025 ()
382	D-ABLAPL/18478/2025 ABLAPL/7347/2025	STATE OF ODISHA NANDINI SAMAL @ PATTNAIK VS STATE OF ODISHA	SANGITA MOHANTY VS	// GUNUPUR /143 /2018 ()
383	D-ABLAPL/18278/2025 ABLAPL/7348/2025	STATE OF ODISHA MANASI RANI JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /245 /2024 ()
384	D-ABLAPL/18252/2025 ABLAPL/7349/2025	STATE OF ODISHA CHINU @ CHINMAYA DASH VS STATE OF ODISHA	KASHINATH PATTNAIK VS	// CRRI /91 /2025 ()
385	D-ABLAPL/18284/2025 ABLAPL/7350/2025	STATE OF ODISHA BISWANATHA GURU VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// ATTABIRA /209 /2025 ()

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386	D-ABLAPL/18319/2025 ABLAPL/7351/2025	MANAS PRADHAN VS STATE OF ODISHA	NABA KISHORE GURU VS	NIHALPRASAD /154 /2025 () //
387	D-ABLAPL/18328/2025 ABLAPL/7352/2025	AKASH NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
388	D-ABLAPL/18406/2025 ABLAPL/7353/2025	USHARANI BARIK VS STATE OF ODISHA	MOHAMMAD AKRAM VS	INFOCITY PS /440 /2024 () //
389	D-ABLAPL/17072/2025 ABLAPL/7354/2025	SANTOSH @ TRIMANJAN MOHANTY VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /91 /2025 () //
390	D-ABLAPL/17938/2025 ABLAPL/7355/2025	BIBHUTI BHUSAN OJHA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	BHARATPUR PS /313 /2025 () //
391	D-ABLAPL/18441/2025 ABLAPL/7356/2025	SUBASA PARIDA VS STATE OF ODISHA	ASHOK DAS VS	TANGI (KHURDA) /414 /2025 () //
392	D-ABLAPL/18608/2025 ABLAPL/7357/2025	JYAFAT KHAN @ JAYAFAT KHAN @ GHADU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	TIGIRIA /92 /2025 () //
393	D-ABLAPL/18331/2025 ABLAPL/7358/2025	M. SHIVA PATRO VS STATE OF ODISHA	ASHOK KUMAR DAS VS	GOPALPUR /185 /2025 () //
394	D-ABLAPL/18440/2025 ABLAPL/7359/2025	DABLU @ SOM MALLIK @ SATYAJIT MALIK VS STATE OF ODISHA	AMLAN MOHANTY VS	BAMBARI /82 /2025 () //